

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 07.01.2021 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.316/9/HDB/2020
NAME OF THE COMPANY	Alaknanda Hydro Power Company Ltd
NAME OF THE PETITIONER(S)	Bharat Heavy Electricals Ltd (BHEL)
NAME OF THE RESPONDENT(S)	Alaknanda Hydro Power Company Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through video conference.
2. Mr. DVAS Ravi Prasad, counsel for the Petitioner and Ms. Rubaina S Khatoon, counsel for the Respondent appeared through video conference.
3. Counsel for the Petitioner stated that the parties are making efforts for settling the matter amicably and prayed time in this regard. At request, time is enlarged for submitting the outcome of discussions.
4. Put up the matter on 05.02.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL